

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6527 OF 2002

SIKKA PAPERS LTD.

Appellant (s)

VERSUS

NATIONAL INSURANCE CO. LTD. & ORS.

Respondent(s)

Date: 30/04/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s) Mr. K.K. Mishra, Adv.for
Mr. P.K. Jain,Adv.

For Respondent(s) Mr. Atul Nanda, Adv.
Ms. Rameeza Hakeem, Adv.
Mr. P.N. Puri,Adv.

UPON hearing counsel the Court made the following
ORDER

Mr.K.K. Mishra learned counsel appearing on behalf of the appellant commenced his arguments at 12.30 p.m. and concluded at 12.55 p.m. Thereafter, Mr.Atul Nanda learned counsel appearing on behalf of the respondent started his arguments and concluded at 2.15 p.m.

Hearing concluded. The Court reserved its verdict.

[Usha Bhardwaj]
Court Master

[Vijay Dhawan]
Court Master